

WEEKLY BOARD FROM 23.11.2020 TO 27.11.2020**DAILY BOARD DATED 23/11/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	Cri.Appeal 289/2019	Kartik Ramani-Aplnt. V/s Savita Kartik Ramani and The State of Maharashtra-Respds.	Hearing
2	Cri.Appeal 303/2019	Savita Karthik - Appellant V/s Karthik Ramani - Respondent	Hearing
3	MA SC ST 1799/2019	Anupam Pinakinbhai Padaya V/s Kailash Ahwad and Others	Order
4	Spl. Case SC ST 6/2019	The State of Deonar Police Station V/s Plathodil Thomas Jakob and another 2	Reply
5	Spl. Case 873/2020	State Government of Mahim Police Station, Mumbai. V/s Hemchnadra Chandrakant Tandel and others -02	Appearance
6	SC ST Spl. Case 8/2019	The State- Deonar Police Station V/s Tanaji Jankiram Gaikwad	Hearing

**DAILY BOARD DATED 24/11/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	MA SC ST 861/2020	The State (N.M. Joshi Marg P. Stn.) V/s Sanjay Kashinath Thombare and Others	Hearing
2	SC ST Spl. Case 7/2019	DCB, CID, Mumbai V/s Bhakti Arvindrao Mehare and others 2	Compliance
3	MA SCST Spl. 1057/2017	Sham Shankar Pevekar V/s. Mrs. Kalpana Pawar & 15 Ors	Order on Exh.
4	MA SC ST 958/2020	Anupam Pinakinbhai Padaya V/s B B Gawas and other 2	Order
5	Cri. Appeal 262/2020	M/s. Janata Chemicals P. Ltd. -Aplnt. V/s Kaushal Shreyansh Shah and The State of Maharashtra-Respdts.	Report
6	RA SC ST 300/20	The State- Mankhurd Police Station V/s Riyaz Ahmad Akbarali Mansuri	Appearance.
7	RA SC ST 733/2020	The State of Maharashtra Through Wadala Police Station V/s Mithlesh Jangbahadur Yadav	Appearance

**DAILY BOARD DATED 25/11/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	RA SC ST 553/2020	STATE GOVERNMENT OF BYCULLA POLICE STATION V/s ANKIT SUNIL GUPTA	Appearance

**DAILY BOARD DATED 26/11/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	MA SC ST Spl. 1107/2018	The State (Goregaon Police Stn.) V/s. Leela Eknath Kamble	Hearing
2	SC ST Spl. Case 8/2016	The State Bandra Police Station V/s Edward Lopez and others	Compliance

**DAILY BOARD DATED 27/11/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	MA SC ST 230/2019	The State Deonar P.Stn. V/s Sushil Omprakash Budhiya and Others	Hearing
2	MA SC ST 990/2019	Sanjay Sushil Bhosale V/s The State of Maharashtra Assistant Commissioner of Police, Deonar Division and Others	Hearing